III. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Cotton Corporation of India Limited (CCI), for the year 2021-22.

[Placed in Library. See No. L.T. 6566/17/22]

- I. Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (2020-21) of the India International Convention and Exhibition Centre Limited, New Delhi; NICDCL, NPC, New Delhi and NCCBM, Ballabgarh, Haryana and related papers

SHRI SOM PARKASH: Sir, I lay on the Table:-

I. (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 726 (E), dated the 11<sup>th</sup> October, 2021, publishing the First Statutes of the Footwear Design and Development Institute (Amendment) Statutes, 2021, under sub-section (2) of Section 38 of the Footwear Design and Development Institute Act, 2017, along with Delay Statement.

[Placed in Library. See No. L.T. 6569/17/22]

(ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. S.O. 624(E), dated the 11<sup>th</sup> February, 2022, amending the Ministry's Notification No. S.O. 5317 (E), dated 20.12.2021, under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992.

[Placed in Library. See No. L.T. 6639/17/22]

- II. (A) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Fourth Annual Report and Accounts of the India International Convention and Exhibition Centre Limited, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
    - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 6657/17/22]

- (ii) (a) Annual Report and Accounts of the National Industrial Corridor Development Corporation Limited (NICDCL) New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 6658/17/22]

- (B) A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6856/17/22]

- (ii) (a) Annual Report and Accounts of the National Council for Cement and Building Materials (NCCBM), Ballabgarh, Haryana, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6567/17/22]

- I. Notifications of the Ministry of Communications
- II. Report and Accounts (2020-21) of the TRAI, New Delhi and related papers
- III. MoUs between the Government of India and BSNL, MTNL and ITI Limited

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATION (SHRI DEVUSINH CHAUHAN):Sir, I layon the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Communications (Department of Posts) Notification No. G.S.R. 97 (E), dated the 2<sup>nd</sup> February, 2022, publishing the Indian Post Office (Amendment) Rules, 2022, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898.

[Placed in Library. See No. L.T. 6660/17/22]